

CBI vs. Sh. D.S Sandhu and Ors.
CC No. 63/2019

10.06.2020

Present:- Sh. Brijesh Kumar Singh, Ld. Senior P.P for CBI.

Accused No. 1 Sh. D.S. Sandhu and Accused No. 5 Smt. Sudershan Kapoor in person along with Ld. Counsels Sh. Y. Kahol and Sh. Deepak Sharma.

Accused No. 12 Sh. Vikas Srivastava in person along with Ld. Counsels Sh. I.D. Vaid, Sh. Ashok Angral and Sh. Dhruv Sehrawat.

Accused No. 7 Sh. Amit Kapoor in person.

Accused No. 8 Sh. Rishi Raj Behl in person.

(Through VC using Cisco Webex App.)

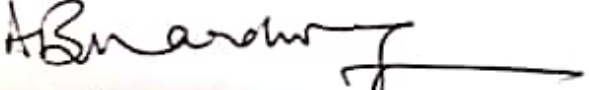
The Ld. Senior P.P for CBI concluded the arguments of prosecution today, reserving his rights to address in rebuttal. As agreed in the beginning of the arguments, the Ld. Sr. P.P. shall address arguments wrt those accused whose Ld. Counsels are not able to join the VC for reasons beyond their control, in their presence again.

Sh. Y. Kahol, Ld. Counsel for Accused No. 1 Sh. D.S. Sandhu and Accused No. 5 Smt. Sudershan Kapoor shall commence the arguments on 15.06.2020 at 11:00 am.

The Ld. Counsel will send the list of documents relied on by him to the e-mail ID of Reader of this Court so that those documents are readily available at the time of arguments.

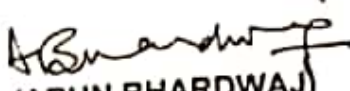
Thereafter, remaining arguments, if any, shall be addressed by Sh. I.D. Vaid, Ld. Counsel for Accused No. 12 Sh. Vikas Srivastava.

The Reader of the Court has informed that he had contacted Accused No. 6 Sh. Ashwani Dhingra telephonically and was informed that he is at a remote border area near India-Pakistan Border where there is issue of connectivity. Accused No. 6 Sh. Ashwani Dhingra also informed that he would be returning to Delhi in a day or so and would join the proceedings through video conferencing on the next date of hearing,


10.06.2020

It is directed that during VC session , all the participants shall keep the video in **switched on** mode.

A copy of this order be sent by whatsapp to the accused persons and their learned counsels.


(ARUN BHARDWAJ)
Special Judge (P.C. Act)(CBI-05)
Rouse Avenue District Court,
New Delhi/10.06.2020